

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE
(PACT) CBI, ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

ORDER

For performing urgent misc. work like remand work, issuance of search warrants etc. after 5.00 p.m. on working days, Sundays and Court Holidays, the following Judicial Officers shall be on duty on the dates mentioned against their names with effect from 1st July to 31st July, 2022:-

S.No	NAME OF JUDICIAL OFFICER	DESIGNATION	Date	Sunday/ Holiday
1.	SH. ARUN BHARDWAJ	SPL.JUDGE(PC ACT)(CBI)(COAL BLOCK CASES)-01	01.07.2022	
2.	SH. ARVIND KUMAR	SPL.JUDGE(PC ACT)(CBI)-10	02.07.2022	
3.	SH. NIKHIL CHOPRA	SPL.JUDGE(PC ACT)(CBI)-13	03.07.2022	Sunday
4.	SH. RAKESH KUMAR SHARMA	SPL.JUDGE(PC ACT)(CBI)-6	04.07.2022	
5.	SH. MANOJ KUMAR NAGPAL	SPL.JUDGE(PC ACT)(CBI)-09	05.07.2022	
6.	SH. CHANDRA SHEKHAR	SPL.JUDGE(PC ACT)(CBI)-19	06.07.2022	
7.	MS. ANU GROVER BALIGA	SPL.JUDGE(PC ACT)(CBI)-21	07.07.2022	
8.	MS. NIRJA BHATIA	SPL.JUDGE(PC ACT)(CBI)-03	08.07.2022	
9.	SH. ANURAG SAIN	SPL.JUDGE(PC ACT)(CBI)-11	09.07.2022	Second Saturday
10.	SH. DIG VINAY SINGH	SPL.JUDGE(PC ACT)(ACB)-2	10.07.2022	Sunday
11.	SH. AMIT KUMAR	SPL.JUDGE(PC ACT)(CBI)-04	11.07.2022	
12.	SH. VIKAS DHULL	SPL.JUDGE(PC ACT)(CBI)-23	12.07.2022	
13.	MS. RUBY ALKA GUPTA	SPL.JUDGE(PC ACT)(CBI)-16	13.07.2022	
14.	SH. SANJEEV KUMAR MALHOTRA	SPL.JUDGE(PC ACT)(ACB)-1	14.07.2022	
15.	MS. SUNENA SHARMA	SPL.JUDGE(PC ACT)(CBI)-01	15.07.2022	
16.	MS. GEETANJLI GOEL	SPL.JUDGE(PC ACT)(CBI)-24	16.07.2022	
17.	SH. RAGHUBIR SINGH	SPL.JUDGE(PC ACT)(CBI)-18	17.07.2022	Sunday
18.	SH. SAMEER BAJPAI	SPL.JUDGE(PC ACT)(CBI)-14	18.07.2022	
19.	SH. BALWANT RAI BANSAL	SPL.JUDGE(PC ACT)(CBI)-17	19.07.2022	
20.	SH. PRASHANT KUMAR	SPL.JUDGE(PC ACT)(CBI)-07	20.07.2022	
21.	SH. RAKESH KUMAR-III	SPL.JUDGE(PC ACT)(CBI)-02	21.07.2022	
22.	MS. NEELOFER ABIDA PERVEEN	SPL.JUDGE(PC ACT)(CBI)-22	22.07.2022	
23.	SH. AJAY GULATI-I	SPL.JUDGE(PC ACT)(CBI)-12	23.07.2022	
24.	SH. ANIL ANTIL	SPL.JUDGE(PC ACT)(CBI)-15	24.07.2022	Sunday
25.	SH. SATISH KUMAR ARORA	SPL.JUDGE(PC ACT)(CBI)-05	25.07.2022	
26.	SH. NARESH KUMAR LAKA	SPL.JUDGE(PC ACT)(CBI)-20	26.07.2022	
27.	SH. VISHAL GOGNE	SPL.JUDGE(PC ACT)(CBI)-08	27.07.2022	
28.	SH. ARUN BHARDWAJ	SPL.JUDGE(PC ACT)(CBI)(COAL BLOCK CASES)-01	28.07.2022	
29.	SH. ARVIND KUMAR	SPL.JUDGE(PC ACT)(CBI)-10	29.07.2022	
30.	SH. NIKHIL CHOPRA	SPL.JUDGE(PC ACT)(CBI)-13	30.07.2022	
31.	SH. RAKESH KUMAR SHARMA	SPL.JUDGE(PC ACT)(CBI)-6	31.07.2022	Sunday

1. Bail/urgent applications shall be filed directly in the concerned Court of Special Judge (PC Act) CBI/ACB wherein the charge sheet has already been filed.
2. Fresh Bail/urgent applications wherein the charge sheet has not so far been filed, shall be assigned to the Court of Special Judge (PC Act) CBI/ACB by the undersigned.
3. In case any officer proceeds on leave or is not available, the matter shall be placed before the Link Judicial Officer.



(VINAY KUMAR GUPTA)
Principal District & Sessions Judge-
cum-Special Judge(PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi.

No.D.R.(Spl.Judges)/RACC/Gaz./2022/ 18880-18940-C Dated, Delhi the 25/6/22

Copy digitally forwarded for information to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.

Copy digitally forwarded for information and necessary action to :-

1. All Judicial Officers, Rouse Avenue Court, New Delhi.
2. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi.
3. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
4. The Director, Directorate of Enforcement, New Delhi.
5. The Director General (Prisons), Tihar Jail, New Delhi.
6. The Chief Prosecutor, CBI/ACB, RACC, New Delhi
7. The Website Committee, Tis Hazari Court, Delhi.
8. The Branch In-charge, Care Taking, Facilitation and Filing Section, RACC, New Delhi.
9. The In-charge, Computer Branch, RACC, New Delhi.
10. The Reader/P.S. to the undersigned.
11. The Lockup In-charge, Rouse Avenue Court Complex, New Delhi.
12. The Police Chowki In-charge, Rouse Avenue Court Complex, New Delhi.



Principal District & Sessions Judge-
cum-Special Judge(PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi.